

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 105

IA/93(MP)2021

in

TP 33 of 2019 [CP(IB) 67 of 2018]

Order under Section 7 IBC

IN THE MATTER OF:

Madhya Pradesh State Industrial Development CorporationApplicant

Ltd

V/s

Siddharth Tubes Ltd

.....Respondent

Order delivered on ..23/07/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appeared for the Financial Creditor or for the Corporate Debtor.

Matter is adjourned to 18.08.2021

After some time, Mr. Jaimil D. Mehta, Advocate, for the applicant marked his presence.

VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

Sudha

—SD—
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)